

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 105 of 2010

Dated :25th April, 2011

**Present: Hon'ble Mr. Justice M Karpaga, Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Madhya Pradesh Power
Generation Co. Ltd.**

.....Appellant(s)

Versus

**Madhya Pradesh Electricity
Regulatory Commission & Ors.**

....Respondent(s)

Counsel for Appellant(s) : Ms Sneha Venkataramani

Counsel for Respondent(s) : Mr. Sunil Sharma

ORDER

At the request of Learned Counsel for the parties, post the matter
on **13th May, 2011 at 2.30 PM.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

